

ANNEXURE-7

Name of Corporate Debtor : MITHILA CARS PRIVATE LIMITED
Date of commencement of CIRP : 30/04/2021
List of creditors as on : 27/10/2021

List of operational creditors (Government dues)

(Amount in INR)

S.No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related party?	% of voting share in CoC, if applicable					
1.	Income Tax, TDS	Central Government	27/05/2021	6,98,830	6,98,830	TRACES Outstanding	NO	0.00	-	-	-	-	-
2.	GST	State Government	14/06/2021	238,92,99,468	238,92,99,468	MVAT, CST Dues	NO	0.00	-	-	-	-	-
TOTAL				2,38,99,98,298	2,38,99,98,298			0.00	-	-	-	-	-



Regards
 Prajakta Menezes
 As Resolution Professional of Mithila Cars Private Limited
 Registration No. IBBI/IPA-001/IP-P01349/2018-2019/12016
 Reg. Address: 416, Crystal Paradise Co-op Soc. Ltd.
 Dattaji Salvi Marg, Above Pizza Express,
 Off Veera Desai Road,
 Andheri West, Mumbai – 400053
 Email id: irp.mithilacars@gmail.com, prajakta@prmlegal.in